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(a) and (b). The existing ITO bridge does not require any immediate repair. However, Wazirabad bridge and Nizamuddin bridge require repairs which are being undertaken.

traffic to trans-Yamuna colonies, an estimate for constructing an additional four-lane bridge near ITO has already been prepared and is under sanction. Delhi Administration have also proposals for construction of two more bridges across the river Yamuna near existing Wazirabad and Nizamuddin bridges.

In order to augment the facilities for

Mutual Funds

216. SHRIMATI BHAVANA CHICKHLIA; KUMARI DIPIKA CHIKHLIA;

Will the Minister of FINANCE be pleased to state:

- (a) the names of the mutual funds launched during the last two months;
- (b) the details of the terms and conditions of each of these mutual funds; and
- (c) the tax benefits, if any available to the investors under each of these funds?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESH-WAR THAKUR): (a) No new mutual fund has been launched during the last two months.

(b) and (c). In view of reply to (a) above, this does not arise.

Aid India Consortium Meet at Paris

- 217. KUMARI DIPIKA CHIKHLIA: Will the Minister of FINANCE be pleased to state:
- (a) whether the World Bank had given any advice against soft options during 'Aid India Consortium' Meet at Paris;
 - (b) if so, the details thereof;
- (c) the final decision taken in the meet. and
- (d) the extent to which the decisions will be beneficial to India?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESH-WAR THAKUR): (a) and (b). In the meeting World bank had stated that serious efforts are needed to share the transitional costs of the adjustment equitably. All these goals can be satisfactorily met only through a reordering of priorities and tough decision.

- (c) At the aid India Consortium Meeting held in Paris on 19-20 September, 1991, the Members of the Consortium pledged aid assistance of the order of US \$ 6.7 billion.
- (d) The conclusions reached in the Consortium meeting fully meet India's expectations. The financing requirements projected particularly the unbridged exceptional financing gap in the balance of payments can be met by the pledges made at the Consortium Meeting.

Advance Deposit for Purchase of Ambassador Cars

218. SHRI DHARMANNA MONDAYYA SADUL: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether some dealers of Ambassa-